

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE : 01.12.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	NM No. 1061/2020	Naeem Khan S/o Banne Khan and Ors. (St. No. 2390 of 2020) Vs MCGM and Anr.	Ad-interim Hearing	Mr. Nitesh S. Acharya	
2	1428/11 (HCTB)	SURESH V. GUPTA Vs MCGM	R/E	Mr. M. P. Shukla	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 02.12.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2622/2016	1.Ramshet Ramprasad Sonar 2.Maheshkumar Shivkumar Soni Vs 1.The Municipal Corporation of Gr. Mumbai 2.The Designated Officer	Ch/s Hearing		
2	St. No. 4862/2020	Dargaah Baba Mohammad Ramzan Vs The Chief Commissioner	Submission of documents/ Order on Ad-interim		

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 03.12.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	475/16 (HCTB)	Santosh Parshuram Bhadrike Vs The MCGM	R/E	Mr. M. R. Sherekar	
2	381/2020	Harsha Balkrishna Bhatt Vs MCGM	NM Reply	Mohit Jadhav	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 04.12.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1504/2016	Smt. Alima Gous Shaikh Vs 1.The MCGM 2.The Asst. Municipal Commissioner	Dismissal	Mr. Pratap Singh	
2	900/2009	MS.FAVOURITE FISHERIES FERTILISERS Vs THE MUNICIPAL CORPORATION OF GREATER MUMBAI ANR	Arguments	Mr. D. A. Thorat	
3	2104/09	MS. ABDULLA SOMANI SOAP FACTORY PVT LTD Vs B.M.C. ANR	Arguments	Mr. D.A. Thorat	
4	2694/2016	Ishwar Aangan Co-op. Hsg. Soc.Ltd. Vs 1.MCGM 2.The Asst. Engineer 3.Reliance Energy 4.Devika Developers and Builders	NM Hearing	K. Andrews	
5	1013/19	Suresh Shivram Nirmal alias Dhobi Vs MCGM	NM Hearing	S. B. Legal Associates	
6	1100/2020	Mr. Tanveer Singh Vijan Vs The Designated Officer	NM Reply	White and Brief	

7	1911/17	1.Mahendra Amritlal Gala 2.Shrishail Mahalingppa Lokapur 3.Chandrakala Dattu Kolumkar Vs 1.MCGM 2.Tilak Nagar Municipal Market Vyapari 3.Manthan Builders and Developers Pvt. Ltd.	Ch/s Reply	Mr. Ashok M. Saraogi	
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**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 05.12.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	317/17	Anandkumar Hiralal Dargar Vs Municipal Corporation of Gr. Mumbai	Ch/s Hearing	Satyam R. Dube	
2	2024/2008	Shubham Mandap Decorators Vs B.M.C.	Ch/s Reply	Mr. Thakkar	